

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-82/2020

WITH

LD-VC-OCW-45/2020

IN

SECOND APPEAL No. 109 OF 2019.

Guilherme Fernandes
aka Gilu Fernandes

..... Applicant.

Vs

Mariano Francisco Xavier Luis
and others.

..... Respondents.

Ms. R. Banaulikar, Advocate for the applicant.

Ms. T. Kamat Ghanekar, Advocate for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 11th August 2020.

P.C.

By consent, post the matter on 25.8.2020.

2. Interim relief to continue till then.

DAMA SESHADRI NAIDU, J.

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